

**GOVERNMENT OF INDIA  
POWER  
LOK SABHA**

UNSTARRED QUESTION NO:5135  
ANSWERED ON:27.08.2010  
ALLOCATION OF POWER TO KERALA  
Kodikunnil Shri Suresh

**Will the Minister of POWER be pleased to state:**

- (a) whether the State Government of Kerala was allocated 180 MW of unallocated quota of Talcher II power plant as a special allocation;
- (b) if so, whether the allocation has been reduced by 12 MW during the off peak and 8 MW during the peak hours;
- (c) if so, the details thereof along with the reasons therefor;
- (d) whether the State Government has requested for restoration of the previous quota;
- (e) if so, whether the Union Government has considered the request of the State Government; and
- (f) if so, the time by which the final decision is likely to be taken in this regard?

**Answer**

THE MINISTER OF STATE IN THE MINISTRY OF POWER(SHRI BHARATSINH SOLANKI)

(a) : Yes, Madam.

(b) & (c) : The unallocated power of Central Generating Stations (CGSs) is reviewed and revised from time to time for meeting the emergent and seasonal needs of States/UTs, keeping in view emergent or seasonal nature of the requirement, the relative power supply position, utilization of existing generation and power resources, performance and payment capacity. On the request received from the Government of Puducherry for additional power and keeping in view the shortage of power in the UT, 25 MW power was allocated to Puducherry by equivalent reduction in allocation of Kerala on 22nd July, 2009. Consequently, the allocation of unallocated power to Kerala from Talcher Stage-II got reduced by 12 MW during the off-peak hours and 7 MW during the peak hours.

(d) to (f): Minister of Electricity, Government of Kerala vide his letter dated 20th March, 2010 had requested for restoration of unallocated power to the previous level. Additional 15 MW power from unallocated power of NTPC Stations of Eastern Region was allocated to Kerala on 25th March, 2010 for 15 days.

The quantum of unallocated power being limited and it being fully allocated at any point of time, the enhancement/diversion in allocation to any State / UT is feasible only by way of equivalent reduction in the allocation of other State(s) / UT(s). Kerala has witnessed marginal energy shortage of 0.8% and peak shortage of 1.6% during July, 2010, which is lowest among the constituents of Southern Region.